

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice issued to
all respd. by
regd. post AD.

fahm
17/11/01

S.O

Counter not

filed

fahm

16/13

Registrar

Dt. 19.3.2001

The learned A/c
Sre S.B. Jena files one
Mize. Application and prays
for time to file counter on
the grounds stated therein.
Heard. Prayer allowed. Time
granted till 11.4.2001 for counter.

19/3/2001
REGISTRAR

M.A. 359/01 for app.
orders.

On Memo.

Bench

19/4/2001

2. ORDER DATED 25-4-2001.

Heard Mr. S.B. Jena, learned Additional
standing Counsel for the Respondents and Shri S.K.
Dash, learned counsel for the applicant on M.A.
No. 259/2001. In this O.A. the applicant has prayed
for arrear differential salary from 1.1.1996
to 9.3.1999. Respondents, in their M.A. have
stated that it has been decided to pay the
applicant the above differential salary and
the O.A. has become infructuous. Learned counsel
for the applicant submits that a direction should
be issued to make payment within a specified
date. In view of this, O.A. is disposed of with a
direction to Respondent No. 3 i.e. the Station
Director, All India Radio, Cuttack to make payment
of the differential amount as stated in M.A. with
a period of 90 days from the date of receipt
of a copy of this order.

In the result therefore, the O.A. and the
M.A. are disposed of with the directions made
above. NO costs.

(G. NARASIMHAM)
MEMBER (JUDICIAL)

KNM/CM.

Somnath Som
(SOMNATH SOM)
VICE-CHAIRMAN

See copy of order dt. 25/4/2001
sent to the counsel for
the side.